

DIVISION BENCH

ITEM NO.109

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.518/2023, IA No.522/2023 & IA No.553/2023

IN CP NO.76/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yash Tandon, Adv.

*: For the Applicant/ RP in
IA No.518/2023, IA No.522/2023*

Sh. Mrityunjay Mahendra, Adv.

: For the Applicant in IA No.553/23

ORDER

IA No.518/2023

- 1.** At the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 30th April, 2024, to come up higher on the Board.
- 2.** Other IAs be also adjourned for the same date i.e. on 30th April, 2024, to come up higher on the Board.

-Sd-

**(Ashish Verma)
Member (Technical)**

23rd April, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**